

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-07-2024 AT 10:30 AM**

**CP(IB) No.203/7/HDB/2022
AND
IA (IBC) 698/2024 in CP(IB) No.203/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

Gati Infrastructure Bhasmeyer Power Private Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 698/2024

Learned Counsel Mr. Nikhik Kumar Jha for the Applicant and Learned Counsel

Mr.Milan Singh Negi present through VC. Passed over.

Matter called again. At request, matter adjourned to 06.08.2024 for hearing.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**